Statement of Audited Accounts from Income Tax Employees Federation

7862. SHRI M. ARUNACHALAM: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the Central Board of Direct Taxes have not received statement of Audited Accounts from the Income-tax Employees Federation since November, 1967;

(b) whether it is a fact that the conditions stipulated under rule 5(e) of the C.C.S. (Recognition of Service Association) Rules, 1959 have been relaxed in respect of Income-tax Employees Federation; and

(c) if not, the action proposed to be taken by Government?

THE MINSTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). At present, there are no formal rules regulating the grant of recognition to service associations of Government servants. The C.C.S. (Recognition of Service Associations) Rules, 1959, which were framed with reference to Rule 4-B of the C.C.S. (Conduct) Rules 1955, are being treated as inoperative as the said rule 4-B has been struck down by the Supreme Court. Hence, the Government did not consider it necessary to call for the statement of Audited Accounts from the Federation.

आल इंडिया टर्म लेंडिंग इंस्टीट्यूशन द्वारा बड़े उद्योग गृहों तथा कम्पनियों को दिया गया ऋण

7863. श्री राम विलास पासवान : क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आल इण्डिया टर्म लैंडिंग इंस्टीट्यूशन (जो लम्बी अवधि के आधार पर ऋण देता है) ने केवल बड़े उद्योग गृहों तथा बड़ी कम्पनियों को ही ऋण दिये हैं;

(ख) यदि हां, तो क्या यह सरकार की नीति के अनुरूप है ; और

(ग) यदि नहीं, तो उन कम्पनियों तथा संबंधित व्यापार गृहों के नाम क्या हैं जिन्होंने विभिन्न संस्थानों से ऋण (10 लाख रुपये तथा उससे अधिक राशि के) ले रखे हैं तथा तत्संबंधी ब्यौरा क्या है?

वित्त मंत्रालय में राज्य मंत्री (श्री जुल्फिकार उल्लाह) : (क) और (ख). जी, नहीं। अखिल भारतीय सावधिक ऋण प्रदान करने वाली संस्थायें न केवल बड़े घरानों और बड़ी कम्पनियों को ही ऋण प्रदान करती हैं बल्कि वे नये उद्यमियों, तकनीकी उद्यमियों आदि सहित अन्य उद्यमियों को भी सरकार की नीति के अनुसार ऋण देती है।

Export of Cables

7864. SHRI AHMED HUSSAIN: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) names of the manufacturers who export cables to other countries;

(b) amount of foreign exchange earned by each of them during the last three years;

(c) whether the export of cables is declining day by day; and

(d) the details of the scheme under consideration to compensate these companies and to provide suitable markets for them?